

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA(IBC)/1030/2024 in Company Petition IB/43/95/2024
NAME OF THE COMPANY	Vensa Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Canbank Factors Ltd
NAME OF THE RESPONDENT(S)	Mr. K. Raj Gopal Rao
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/1030/2024

Present: Mr. Rajesh Chillale, Resolution Professional.

Ld. Counsel for the Resolution Professional.

Ld. Counsel Mr. Viswajit from the O/o. Mr. Dishit Bhattacharjee for the Financial Creditor.

Ld. Counsel Mr. B. Nitish for the Respondent.

Ld. Counsel for the Respondent prays time for filing of objections to the RP report and counter to the main CP. Prayer is allowed. Last opportunity is granted for filing of objections to the RP report and counter to the main CP. **Matter is adjourned to 18.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)